

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**RAJYA SABHA
UNSTARRED QUESTION NO.168
TO BE ANSWERED ON 20th July, 2021**

RELUCTANCE AMONG PATIENTS REGARDING AYUSH TREATMENT

168 SHRI A. VIJAYAKUMAR:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether Government is aware that there is reluctance among patients to be treated by AYUSH doctor;
- (b) whether Government has taken steps to conduct surgery and other operations by AYUSH doctors; and
- (c) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI MAHENDRABHAI MUNJAPARA)**

(a): No. Such instances have not been experienced by this Ministry so far. There has been an increasing trend in the number of people availing Government Health Care facilities under AYUSH for the last five years as per the data given below:-

**Number of Patients who visited Government Health Care Facilities under
AYUSH during 2015-16, 2016-17, 2017-18 and 2018-19**

Year	IPD	OPD
2014-15	1120365	154652599
2015-16	1156695	159459379
2016-17	1685773	172700313
2017-18	1957921	177375226
2018-19	2095324	177561883

Source: AYUSH IN INDIA 2016, 2017, 2018 and 2019, Annual statistical publication of Ministry of AYUSH.

(b) & (c): In this context, total 58 surgical procedures that Post graduate scholars of Shalya (General Surgery) and Shalakya (Diseases of Eye, Ear, Nose, Throat, Head, Oro-Dentistry) streams (cumulatively) need to be practically trained has been notified vide the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2020 dated 19th November, 2020.

The IMCC (Post Graduate Ayurveda Education) Amendment Regulations, 2020 in detail is available in public domain and can be accessed at <https://www.ccimindia.org/latestupdate/223208-website.pdf>.